

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.333/2015
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)


SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY : MBS IT Insitute Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	Sabwinder Singh	Adv.	Pebitioners	
2.	N P S Chawla	"		
3.	Shivank Arora	CS		
4.	Deepoli Gang	CS		
5.	CHETANA KANDPAL	Company Prosecutor	For official Liquidator, Delhi	Chetana
6.	C. BALOONI	Company Prosecutor	B.R.D (P.R.)	(P.R.)

ORDER

Order reserved.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Sd/-
(S.K. MOHAPATRA)
MEMBER (TECH.)